

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-105/2001/1409/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated Guwahati the ^{sd} 23 February, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/116/E, dtd. 21.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail **restricted holiday on 26.02.2024, along with station leave permission, from the morning of 24.02.2024 till the evening of 26.02.2024**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, and in his absence, the District & Sessions Judge, Kamrup (M), Guwahati shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-105/2001/1410-1412/A, dated , 23-02-2024

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The District & Sessions Judge, Kamrup (M), Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)